

**GOVERNMENT OF INDIA
CULTURE
LOK SABHA**

UNSTARRED QUESTION NO:250
ANSWERED ON:24.02.2010
DECLARING RELIGIOUS PLACES AS PILGRIMAGES CENTRES
Dhanaplan Shri K. P.

Will the Minister of CULTURE be pleased to state:

- (a) whether the Government has any plan to declare temples/churches/ mosques in Kerala as National Pilgrimage Centres; and
- (b) if so, the details thereof?

Answer

MINISTER OF STATE FOR PLANNING AND PARLIAMENTARY AFFAIRS(SHRI V. NARAYANASAMY)

(a)&(b) 26 monuments/sites have been declared as of national importance in Kerala, under the provision of section (4) of the Ancient Monuments and Archaeological Sites and Remains Act, 1958. These are conserved, preserved and maintained by way of structural repairs from time to time on need basis as per archaeological norms, subject to availability of resources. Under the AM&ASR Act, 1958 there is no provision to declare any monument/site, including temple/church/mosque, as National Pilgrimage Centre.